

present. Shri Sanjeev Arora to move for leave to introduce the Prevention of Black Magic, Witch-Hunting and Superstitious Practices Bill, 2024.

The Prevention of Black Magic, Witch-Hunting and Superstitious Practices Bill, 2024

SHRI SANJEEV ARORA (Punjab): Sir, I move for leave to introduce a Bill to provide for the prohibition, prevention, and eradication of black magic, witch-hunting and superstitious practices, and to protect individuals from exploitation and harm caused by such practices with harsh penalties and strict enforcement mechanisms and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

SHRI SANJEEV ARORA: Sir, I introduce the Bill.

THE VICE-CHAIRMAN (SHRI P. WILSON): The Bharatiya Nyaya Sanhita (Amendment) Bill, 2024 — Shri Prakash Chik Baraik; not present. Shri Imran Pratapgarhi to move for leave to introduce the Private Universities (Prevention of Sale of Degrees) Bill, 2024.

The Private Universities (Prevention of Sale of Degrees) Bill, 2024

श्री इमरान प्रतापगढ़ी (महाराष्ट्र) : महोदय, मैं प्रस्ताव करता हूँ कि निजी विश्वविद्यालयों द्वारा डिग्रियों की बिक्री का निवारण करने और उच्चतर शिक्षा में शैक्षिक मानकों, सत्यनिष्ठा और जवाबदेही को बनाए रखना सुनिश्चित करने, और तत्संसक्त या उसके आनुषंगिक विषयों का उपबंध करने के लिए विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

The question was put and the motion was adopted.

SHRI IMRAN PRATAPGARHI: Sir, I introduce the Bill.

THE VICE-CHAIRMAN (SHRI P. WILSON): Shrimati Sagarika Ghose to move for leave to introduce the Constitution (Amendment) Bill, 2024 (Amendment of the Seventh Schedule).

The Constitution (Amendment) Bill, 2024 (amendment of the Seventh Schedule)

SHRIMATI SAGARIKA GHOSE (West Bengal): Sir, I move for leave to introduce a Bill further to amend the Constitution of India.